

ITEM NO.813

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No.292607/2024 in Criminal Appeal No(s).3144-3145/2024

ABHINESH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 19-12-2024 These appeals were mentioned today.

CORAM :

HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE MANMOHAN

For Appellant(s) Mr. Prem Malhotra, AOR

For Respondent(s) Mr. Adarsh Upadhyay, AOR

UPON being mentioned, the Court made the following
O R D E R

I.A. No.292607/2024 along with the main matter on
07.01.2025.

(SAPNA BISHT)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)